

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9, CGO Complex, Lodhi road, New Delhi – 110 003.

Dated: 13th August, 2021

<u>NOTICE</u>

It is informed that the matters listed on 20.08.2021 in the Court of Chairperson, Court – II & Court - III will now be fixed on 31.08.2021 for "**Directions - to Settle Date**" before the concern Bench.

By order of Hon'ble Officiating Chairperson

-Sd/-

Registrar